NATIONAL COMPANY LAW APPELLATE TRIBUNAL

 $\frac{6^{\text{TH}} \text{ FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU}}{\text{DAILY CAUSE LIST DATED } \textbf{24.06.2022 (FRIDAY)}}{\text{CHENNAI BENCH (VIRTUAL MODE)}}\\ \textbf{10:30 AM}$

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S.	Case No.	Name of the parties	Counsel for	Counsel for
No.		-	Appellants	Respondents
1.	Comp App (AT)(CH)(Ins) No. 214/2022 & IA No. 467,468,469/2022	Lepakshi Knowledge Hub Pvt V Global Energing Markets India ltd & Anr	Yogesh	
2.	Comp App	WITH Lepakshi Knowledge Hub Pvt V	Yogesh	
	(AT)(CH)(Ins) No. 216/2021 & IA No. 472,473,474/2022	Global Energing Markets India ltd & Anr		
3.	Comp App (AT)(CH)(Ins) No. 188/2022 & IA No. 436/2022	M/s. Senthil Papers and Boards Private Limited V The Deputy Commissioner of Income Tax (Benami Prohibition) WITH	B.Dhanaraj, Parvathi K	
4.	Comp App (AT)(CH)(Ins) No. 189/2022 & IA No. 437/2022	M/s. Senthil Papers and Boards Private Limited V The Deputy Commissioner of Income Tax (Benami Prohibition)	B.Dhanaraj, Parvathi K	
5.	Comp App (AT)(CH)(Ins) No. 191/2022	S.Viswanathan V Canara Bank WITH	C.S.K.Sathish M.Vinoth	
6.	Comp App (AT)(CH)(Ins) No. 231/2022 & IA No. 496/2022	S.Viswanathan V Canara Bank	C.S.K.Sathish M.Vinoth	

For Hearing

S.	Case No.	Name of the parties	Counsel for	Counsel for
No.			Appellants	Respondents
7.	Comp App	Reji Sivankutty & Arr	Ravi Rajagopalan	Shawn Jeff
	(AT)(CH) (Ins)	V		Christopher in
	No. 36/2022 & IA	Shwan Jeff Christopher, Liquidator of		person
	No.69,386/2022	Achariya Techno Solutions(I) Pvt.Ltd		
	(PH)			

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT)(CH)(Ins) No. 169/2021 & IA No. 425/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi PCA	S. Sathish R1 Raj Jhabakh R2
9.	Comp App (AT)(CH)(Ins) No. 314/2021 & IA No. 657/2021	Harihara Siva Subramaniam V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd WITH	King & Partridge	
10.	Comp App (AT)(CH)(Ins) No. 315/2021	Trippur Suryaprabha Group Trust V G.V. Ravikumar Liquidator of Tiruppur Surya Textiles P Ltd	King & Partridge	
11.	Comp App (AT)(CH)(Ins) No. 350/2021 & IA No. 727/2021	Shibu Job Cheeran & 2 Ors V Ashok Velamur Seshadri Liquidator of Archana Motors P Ltd	Manjula Devi	
12.	Comp App (AT)(CH)(Ins) No. 58/2022 & IA No. 116,117 & 118/2022	Ashique Ponnamparambath V BMW India Pvt Ltd & Anr	Ramya Subramaniam	Diwakar Maheshwari R1 Reuben George Joseph for RP,R2
13.	Comp App (AT) (CH) No. 28/2021	Hotel City Plaza P Ltd & Anr V Union of India Through the Regional Director (SR) Ministry of Corporate Affairs Chennai	K.S. Ravichandran	
14.	TA No. 15/2021 (Comp App (AT) No.235/2020)	Thyagaraja V The Church of South India Trust Association & 11 others	Sriram Parakat Mukund P Unny Sreentath S Ms. Vishnu Sankar	Adrian Sheela R1,R2,R3,R4,R5,R7 R8,R9,R10,R11(Vakalat Filed)

For Hearing

S.	Case No.	Name of the parties	Counsel for	Counsel for
No.			Appellants	Respondents
15.	Comp App	Aswathi Agencies	Pranava Charan M	Bijoy P. Pulipra R1
	(AT)(CH)	V	G	Pradeep Joy
	(Ins) No.	Bijoy P Pulipra RP of PVS Memorial	Sunil N	
	179/2021	Hospital & 2 Ors		

16.	Comp App	Senthil Kumar	K. Moorthy	K.Chandrasekaran for
	(AT)(CH)(Ins)	V	S.R. Sundar	Caveator
	No. 85/2022	State Bank of India & Anr		
	& IA No.			
	176,177 &			
	178/2022			
17.	TA	State Bank of India	Sanjay Kapoor	Garima Jain
	No.38/2021	V	V M Kannan	Balaji Srinivasan
	(Comp App	Bharath Infra Export & Import Ltd	Mega Karnwal	
	(AT) No.		Arjun Bhatia	
	80/2021)		Lali Rajput	

Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

2. Website: www.nclat.nic.in (Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No.: 044-2888 0450